

Listed on : . .2015
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 7216 OF 2014

WITH

CRIMINAL MISC. PETITION NOS. 16657, 18774 OF 2014 & 5766 OF 2015
(Applications for stay and exemption from filing official translation)

Pratima Laxmi ... Petitioner(s)
VERSUS

State of Uttar Pradesh & Ors. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 3rd August, 2015 when the Court was pleased to pass the following order:

**"There is a letter for adjournment circulated by learned counsel for the petitioner.
The matter is adjourned for ten weeks."**

It is submitted that the Counsel for the Petitioner has on 26th August, 2015 filed Rejoinder Affidavit in view of the letter dated 31st July, 2015 circulated before the Hon'ble Court on 3rd August, 2015. Copy of the Rejoinder Affidavit included in SLP paper books.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 9th day of October, 2015.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

1. Mr. Praveen Swarup, Advocate
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cl/dk

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